

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.236
CP 50 of 2017

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Ajay Patel & Ors.

.....Applicants

V/s

Multimedia Enterprises Pvt Ltd. & Ors.

.....Respondents

Order delivered on: 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Karan Vin, Adv.

For the Respondent : Mr. Anuj Trivedi, Adv.

ORDER

Re-list the matter before regular bench on 25.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)